

**Hon'ble Chief Justice Mr. Vikramajit Sen**



**Hon'ble Chief Justice Mr. Vikramajit Sen:-** Born on 31st December, 1950. Attended St. Xavier's School, Delhi and passed the ISC in the First Division. Graduated from St. Stephen's College with Honours in History. Attained First Division in LL.B from Faculty of Laws, Delhi University, and was Awarded the First Prize in Moot Court and Silver Medal in Labour Laws. Captained Faculty Teams in Basketball and Tennis and was chosen Sports Secretary. Practiced in all the Courts in Delhi, although primarily in the High Court of Delhi. Handled civil, arbitration and commercial disputes. Had a special interest and consultancy on minority rights.

Member - 7th and 8th Synod, Church of North India; Delhi Diocesan Council, CNI; New Delhi YMCA, Board of Directors. Board of Governors - St. Stephen's College, Delhi; Bishop Cotton School Shimla; Queens Mary's School Delhi; St. Stephen's Hospital Tis Hazari, Delhi; Philadelphia Hospital, Ambala. Managing Committees of several other Christian Institutions. Pursued special interest and consultancy on Minority rights in India. Core Member of the Inter Denomination Committee under aegis of the Catholic Bishop's Conference of India for recommendations of amendments to the Personal Laws relating to Christians in India.

Appointed as an Additional Judge of the Delhi High Court on 7th July, 1999. Appointed permanent Judge on 30.10.2000. Member of the Malta Judicial Conference under the auspices of the Hague Convention; Addressed the South Asia Forum for Infrastructure Regulation Workshop organized by Bangladesh Telecommunication

Regulatory Commission during August 3-4, 2002; Invited by United Nations Economic and Social Commission for Asia and the Pacific (UNESCAP) to the Regional Expert Conference on “Harmonized Development of Legal and Regulatory Systems for E-commerce in Asia and the Pacific: Current Challenges and Capacity Building Needs” at Bangkok, Thailand from July 7-9, 2004; Participated in the ‘Global Intellectual Property Academy (GIPA) Session on enforcement of Intellectual Property Rights’ from 18th to 21st September 2007 at Alexandria, Virginia, organized by United States Patent and Trademark Office (USPTO); Invited by the Lord Chancellor of the United Kingdom to the opening of Machaelmas Sittings on 1st October, 2007; Sessions Chairman of the Third Malta Judicial Conference on Cross-frontier Family Law Issues from 22nd to 29th March 2009 organised in Malta by the Hague Conference on Private International Law. Addressed the ‘International Family Justice and Judicial Conference for Common Law and Commonwealth Jurisdiction’, held from 4th to 7th August 2009 at Cumberland Lodge, Windsor, England; Member of International Association of Family Judges. Addressed “International Judicial Conference on Cross-Border Family Relocation” held in Washington D.C. from 23-25 March 2010; and Addressed the ‘3rd Meeting of the Working Party on Mediation in the Context of the Malta Conference’ held on 11th & 12th May 2010 at Gatineau, Canada. As a Member of the Planning Committee of the Common Law–Commonwealth Conference, 2009 addressed the Conference in Hyderabad in February 2011. Co-Moderator in the Conference on Mediation organized in association with Hong Kong Mediation Council and Hong Kong International Arbitration Centre. First Chairperson of Delhi High Court Arbitration Centre and in this capacity was involved in its establishment as well as its operation. Member, National Legal Services Authority and Executive Chairman, Delhi Legal Services Authority. Unlawful Activities (Prevention) Tribunal declaring Deendar Anjuman as an unlawful Association in the year 2003. Unlawful Activities (Prevention) Tribunal declaring Liberation Tigers of Tamil Elam (LTTE) as an unlawful Association in the year 2008 and thereafter in 2010.

On 12.09.2011 appointed as Acting Chief Justice – High Court of Karnataka and assumed office as Chief Justice, High Court of Karnataka on 24th December 2011. Took oath as Judge, Supreme Court of India on 24th December 2012.